

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
192/2007

IN THE MATTER OF:

H.B. Stock Holdings Ltd. ...

Applicant/Petitioner

Vs

M/s. DCM Shriram Industries Ltd. & ors. ...

Respondent

Order under Section 397/398.

Order delivered on 17.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Tarun Dua, Mr. Anant Garg Advs

For the Respondent

: Mr. Nipun Malhotra , Advocate for R-16.

Ms. Veronica Mishra Ms. Deepa Chansoliya. for R-22

ORDER

List on 26.02.2021.

Sdl —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sdl —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

17.12.2020
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